

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

31. CP/113(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Labh Capital Services Private Limited

Section 66(1) of Companies Act, 2013

ORDER

Mr. Siddant Trivedi, Ld. Counsel for the Petitioner present through virtual mode.

Post this matter on **16.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)